




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 192/14	TP 247/17	Hearing	237(A)(ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema. Hatti	ROC	
2.	Pradeep Somaiah	Petitioner	
3.	AKS. law. associates Sharajith Shetty	Respondent no 1 & 2	

Counsel for petitioner is present. Shri Pradeep somaiah, Advocate has filed vakalat for petitioner. Counsel for R-1 and 2 is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is also present. Counsel for petitioner is directed to file two sets of copies. Counsel for R-1 and R-2 reported that objections were already filed before the Hon'ble High Court of Karnataka prior to the transfer of this case to this Tribunal. Registry is directed to verify and put up. Smt. Prema Hatti also reported that report of ROC and RD has already been filed before the Hon'ble High Court.

For filing two sets of copies by the counsel for petitioner, list it on 17.08.2017.


MEMBER (J)


MEMBER (T)